

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 292 of 2011 in
D.F.R. No. 1736 of 2011**

Dated: 12th December, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

KCP Sugars and Industries Corporation Ltd. & Ors. ... Appellant(s)

Versus

A.P. Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Rambabu

ORDER

**I.A. No. 292 of 2011
*(Condone delay Application)***

Issue notice to the Respondents returnable on 05.01.2012.

Dasti service is permitted.

Post the matter on **05.01.2012.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/SS